NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(CAA) No.687/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name	of the Company	EMC Limited & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. My D. N. Sharm of Abr De Petitary
2. My T. Khaiter Adv Der Petitary
3. Mg. Debargha Dam
Adv

5/1/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (I)